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1. The collection of Parliamentary Committee Reports of Lok Sabha comprises digitised copies of various Parliamentary Committees of Lok Sabha *viz.* Financial Committees, Departmentally Related Standing Committees, Other Parliamentary Standing Committees, Joint/Select Committees and Adhoc Committees.
2. The reports of following parliamentary committees are placed here:

**(a) Financial Committees**

- i. Public Accounts Committee (Since 1952)
- ii. Estimates Committee ( Since 1950)
- iii. Committee on Public Undertakings (Since 1965)

**(b) Departmentally Related Standing Committees**

- i. Committee on Agriculture, Animal Husbandry and Food Processing (Since 1993)
- ii. Committee on Communications and Information Technology (Since 1993)
- iii. Committee on Defence (Since 1993)
- iv. Committee on Energy (Since 1993)
- v. Committee on External Affairs (Since 1993)
- vi. Committee on Finance (Since 1993)
- vii. Committee on Food, Consumer Affairs and Public Distribution (Since 1993)
- viii. Committee on Labour, Textile and Skill Development (Since 1993)
- ix. Committee on Petroleum and Natural Gas (Since 1993)
- x. Committee on Railways (Since 1993)
- xi. Committee on Housing and Urban Affairs (Since 1993)
- xii. Committee on Water Resources (Since 2004)
- xiii. Committee on Chemicals and Fertilizers (Since 2004)
- xiv. Committee on Rural Development and Panchayati Raj (Since 2004)

- xv. Committee on Coal, Mines and Steel (Since 2004)
- xvi. Committee on Social Justice and Empowerment (Since 2004)

**(c) Other Standing Committees**

- i. Business Advisory Committee (Since 1999)
- ii. Committee of Privileges (Since 1952)
- iii. Committee on Absence of Members from the Sittings of the House (Since 2000)
- iv. Committee on Empowerment of Women (Since 1999)
- v. Committee on Government Assurances (Since 1954)
- vi. Committee on Papers Laid on the Table (Since 1976)
- vii. Committee on Petitions (Since 1954)
- viii. Committee on Private Members' Bills and Resolutions (Since 1953)
- ix. Committee on Subordinate Legislation (Since 1954)
- x. Joint Committee on Offices of Profit (Since 1960)
- xi. Committee on the Welfare of Scheduled Castes & Scheduled Tribes (Since 1969)
- xii. Committee on Ethics (Since 2001)
- xiii. Rules Committee (Since 1955)

**(d) Adhoc Committees**

- i. Railway Convention Committee (Since 1954)
- ii. Committee on MPLADS (Since 2004)
- iii. Committee on Welfare of other Backward Classes (Since 2012)
- iv. Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha (2014)
- v. Committee to Inquire into the Improper Conduct of a Member (2016)

**(e) Joint/Select Committees**

- i. Joint Select Committee on Bills (Since 1920)

## **More information...**

1. Parliamentary Committee means a Committee which is appointed or elected by the House or nominated by the Speaker and which works under the direction of the Speaker and presents its report to the House or to the Speaker.
2. Standing Committees are permanent and regular committees which are constituted from time to time in pursuance of the provisions of an Act of Parliament or Rules of Procedure and Conduct of Business in Lok Sabha. The work of these Committees is of continuous nature.
3. Out of 24 DRSCs, 16 Committees are serviced by the Lok Sabha Secretariat and 8 Committees by the Rajya Sabha Secretariat. For committees of Rajya Sabha- a link has been provided on home page.
4. Adhoc Committees are appointed for a specific purpose and they cease to exist when they finish the task assigned to them and submit a report.
5. The Parliamentary Committee system saves the time of the House for the discussion of important matters and prevents Parliament from getting lost in details and thereby losing hold on matters of policy and broad principles. And digitisation of these committees on this portal will also save the time of user by being able to view the reports and search within them by various filters.

On the 29<sup>th</sup> of March, 1993, the Lok Sabha and Rajya Sabha adopted rules establishing 17 Departmentally Related Standing Committees (DRSCs).

The 17 Departmentally-related Standing Committees (6 serviced by the Rajya Sabha Secretariat (Part I) and 11 by the Lok Sabha Secretariat (Part II) as mentioned below) and the Ministries/Departments covered under the jurisdiction of each of them were as follows:-

Sl.No.	Name of Committee	Ministries/Departments
1	2	3
<b>Part I</b>		
1.	Committee on Commerce	(1) Commerce and Industry (2) Textiles
2.	Committee on Home Affairs	(1) Home Affairs (2) Law, Justice & Company Affairs (3) Personnel, Public Grievances & Pensions
3.	Committee on Human Resource Development	(1) Human Resource Development (2) Youth Affairs and Sports (3) Health and Family Welfare
4.	Committee on Industry	(1) Heavy Industries & Public Enterprises (2) Steel (3) Mines (4) Small Scale Industries and Agro and Rural Industries
5.	Committee on Science and Technology, Environment and Forests	(1) Science and Technology (2) Space (3) Ocean Development (4) Environment & Forests
6.	Committee on Transport & Tourism	(1) Civil Aviation (2) Road Transport and Highways (3) Shipping (4) Tourism and Culture
<b>Part II</b>		
7.	Committee on Agriculture	(1) Agriculture (2) Water Resources
8.	Committee on Information Technology	(1) Information Technology (2) Information & Broadcasting (3) Communications
9.	Committee on Defence	Defence
10.	Committee on Energy	(1) Coal (2) Non-Conventional Energy Sources (3) Power (4) Atomic Energy
11.	Committee on External Affairs	External Affairs
12.	Committee on Finance	(1) Finance (2) Planning (3) Statistics and Programme Implementation (4) Disinvestment

13.	Committee on Food, Civil Supplies and Public Distribution	Consumer Affairs, Food & Public Distribution
14.	Committee on Labour and Welfare	(1) Labour (2) Social Justice & Empowerment (3) Tribal Affairs
15.	Committee on Petroleum & Chemicals	(1) Petroleum & Natural Gas (2) Chemicals & Fertilizers
16.	Committee on Railways	Railways
17.	Committee on Urban and Rural Development	(1) Urban Development and Poverty Alleviation (2) Rural Development

Subsequently, after watching the working of the DRSC system for over a decade, the DRSC system was restructured in July 2004 wherein the number of DRSCs was increased from 17 to 24. Accordingly the jurisdiction of the Committees vis-a-vis Ministries/Departments was revised. Out of 24 DRSCs, 8 of Part I are being serviced by the Rajya Sabha Secretariat and 16 of Part II are being serviced by the Lok Sabha Secretariat. These Committees cover under their jurisdiction the following Ministries/Departments:-

Sl.No.	Name of Committee	Ministries/Departments
1	2	3
<b>Part I</b>		
1.	Committee on Commerce	Commerce and Industry
2.	Committee on Home Affairs	(1) Home Affairs (2) Development of North-Eastern Region
3.	Committee on Human Resource Development	(1) Human Resource Development (2) Youth Affairs and Sports (3) Women and Child Development
4.	Committee on Industry	(1) Heavy Industries & Public Enterprises (2) Micro, Small and Medium Enterprises
5.	Committee on Science & Technology and Environment & Forests	(1) Science & Technology (2) Space (3) Earth Sciences (4) Atomic Energy (5) Environment & Forests
6.	Committee on Transport, Tourism and Culture	(1) Civil Aviation (2) Road Transport and Highways

		(3) Shipping
		(4) Culture
		(5) Tourism
7.	Committee on Health and Family Welfare	Health and Family Welfare
8.	Committee on Personnel, Public Grievances, Law and Justice	(1) Law and Justice
		(2) Personnel, Public Grievances and Pensions
<b>Part II</b>		
9.	Committee on Agriculture, Animal Husbandry and Food Processing	(1) Agriculture and Farmers Welfare (2) Food Processing Industries (3) Fisheries, Animal Husbandry and Dairying (4) Cooperation
10.	Committee on Communication and Information Technology	(1) Communications (2) Electronics and Information Technology (3) Information and Broadcasting
11.	Committee on Defence	Defence
12.	Committee on Energy	(1) New and Renewable Energy (2) Power
13.	Committee on External Affairs	(1) External Affairs (2) Overseas Indian Affairs
14.	Committee on Finance	(1) Finance (2) Corporate Affairs (3) Planning (Niti Ayog) (4) Statistics and Programme Implementation
15.	Committee on Food, Consumer Affairs and Public Distribution	Consumer Affairs, Food and Public Distribution
16.	Committee on Labour, Textile and Skill Development	(1) Labour and Employment (2) Textiles
17.	Committee on Petroleum and Natural Gas	Petroleum and Natural Gas
18.	Committee on Railways	Railways
19.	Committee on Housing & Urban Development	(1) Urban Development (2) Housing and Urban Poverty Alleviation
20.	Committee on Water Resources	(1) Jal Shakti (2) Drinking Water and Sanitation
21.	Committee on Chemicals and Fertilizers	(1) Fertilizers (2) Chemicals and Petrochemicals (3) Pharmaceuticals
22.	Committee on Rural Development and Panchayati Raj	(1) Rural Development (2) Land Resources (3) Panchayati Raj
23.	Committee on Coal, Mines and Steel	(1) Coal (2) Mines (3) Steel

**24. Committee on Social Justice and Empowerment**

**(1) Social Justice and Empowerment**

**(2) Tribal Affairs**

**(3) Minority Affairs**

**(4) Empowerment of Persons with Disabilities**

The Committee specified under Part I and Part II above work under the directions of the Chairperson, Rajya Sabha and Speaker, Lok Sabha respectively.